

User- Manual

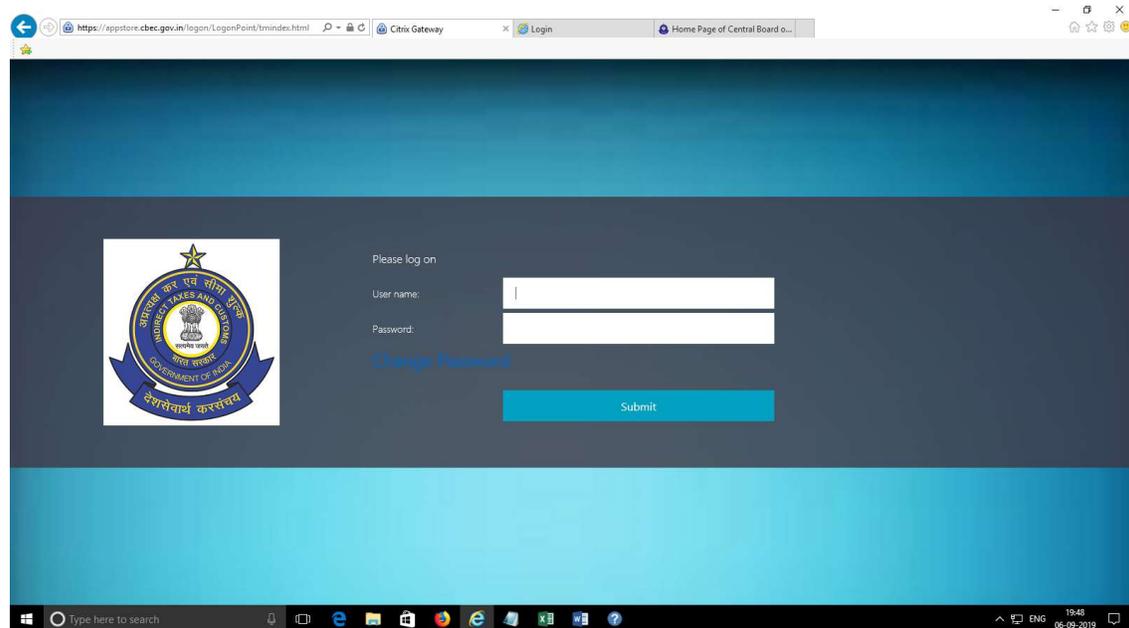
**View applications submitted
under SV(LDR) Scheme,2019**

View Submitted Application of SV(LDR) Scheme,2019

Step by step process:

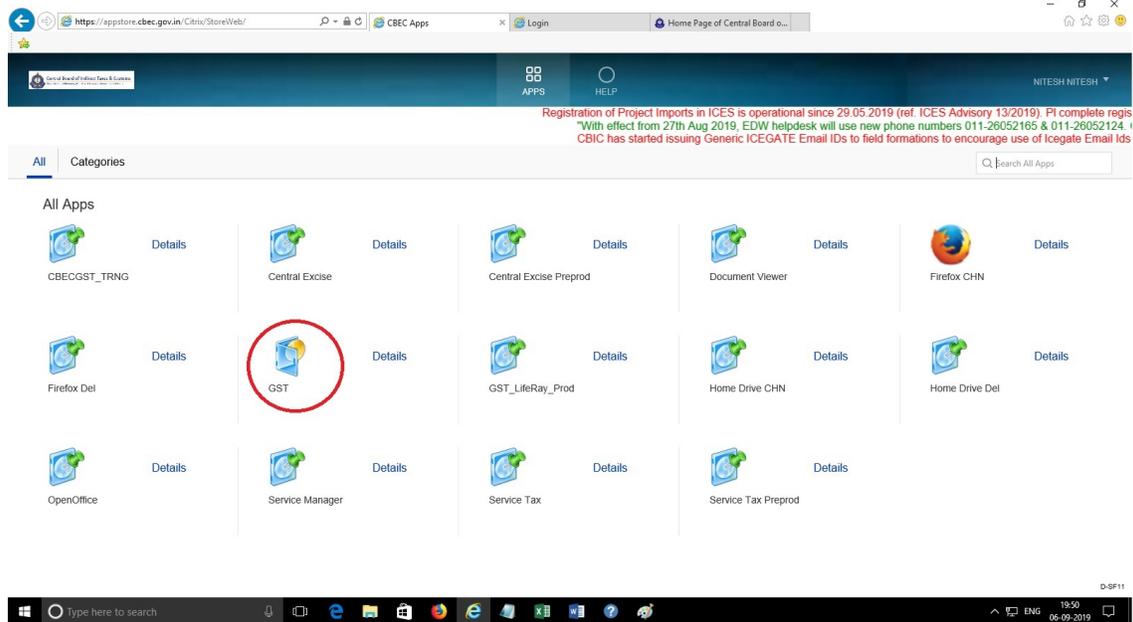
- Step 1 : The tax officers of the designated committee will login in application using their SSO-ID.
- Step2: The tax officer clicks on GST icon from the screen.
- Step 3 : The tax officer click on the " Menu ".
- Step 4: From the Menu, the tax officer select CE tab or ST tab. By click that the tax officer will see a button SVLDRS and on clicking on the "SVLDRS", the tax officer select " view SVLDRS Scheme".
- Step 5: The tax officer will be shown the screen with "no records found".
Note: The tax officer to check his jurisdiction.
- Step 6: The tax officer clicks on the "search" icon in the in ARN column.
- Step 7: The tax officer will be shown list of application submitted to the tax officer's designated committee. The tax officer clock on the ARN number from the list.
- Step 8: The tax officers will be shown the application details as submitted by the tax payer.

Step 1 : The tax officers of the designated committee will login in application using their SSO-ID.

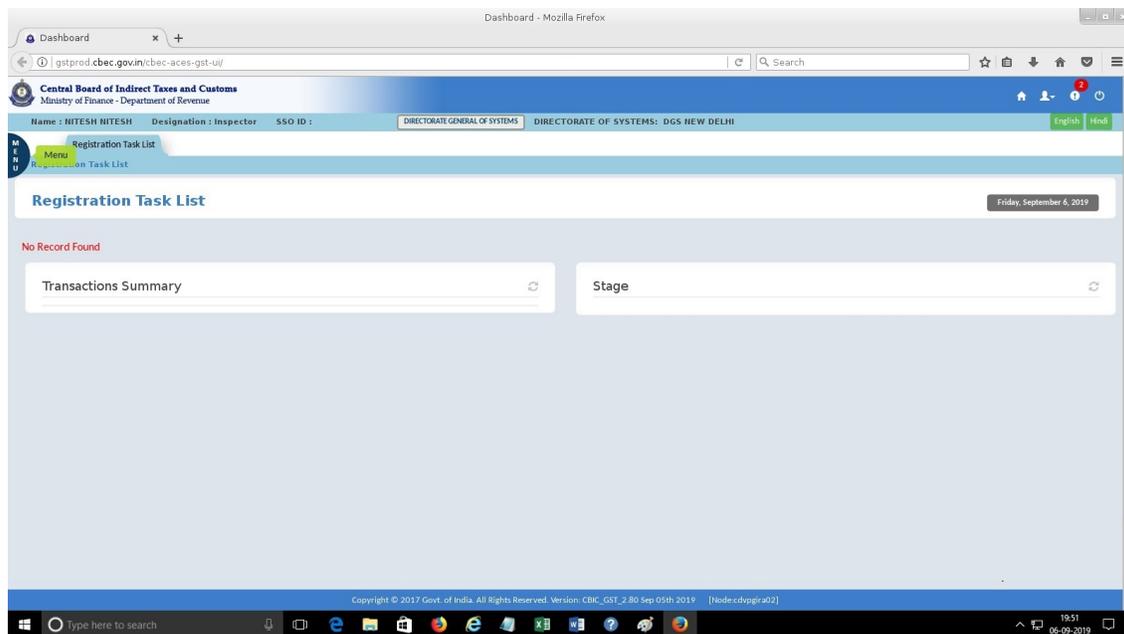


View Submitted Application of SV(LDR) Scheme,2019

Step2: The tax officer clicks on GST icon from the screen.



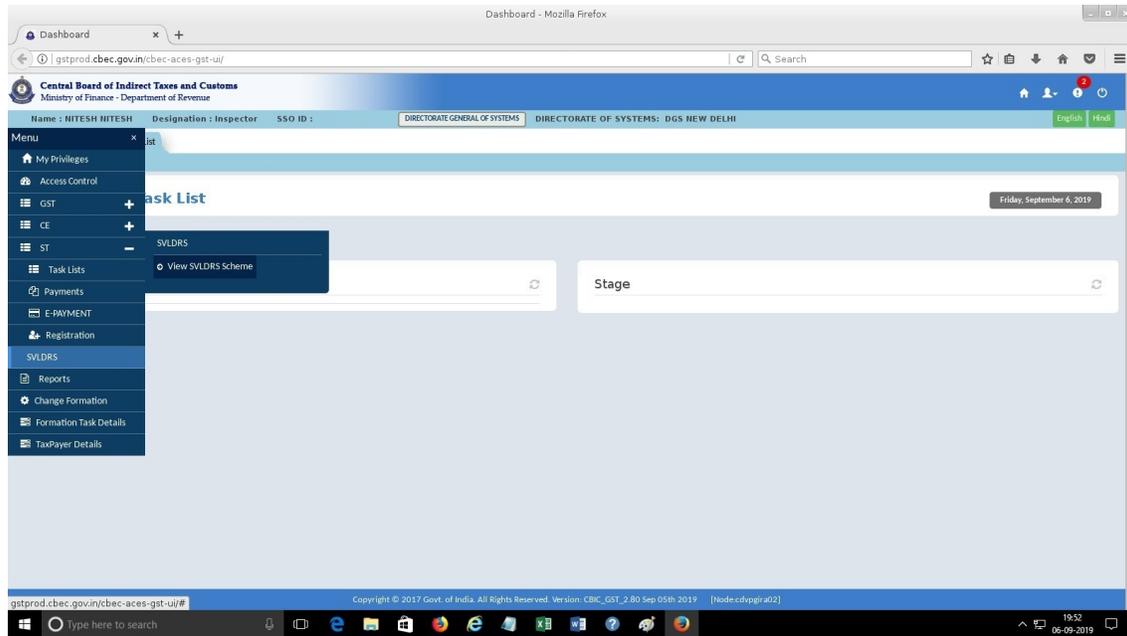
Step 3 : The tax officer click on the " Menu ".



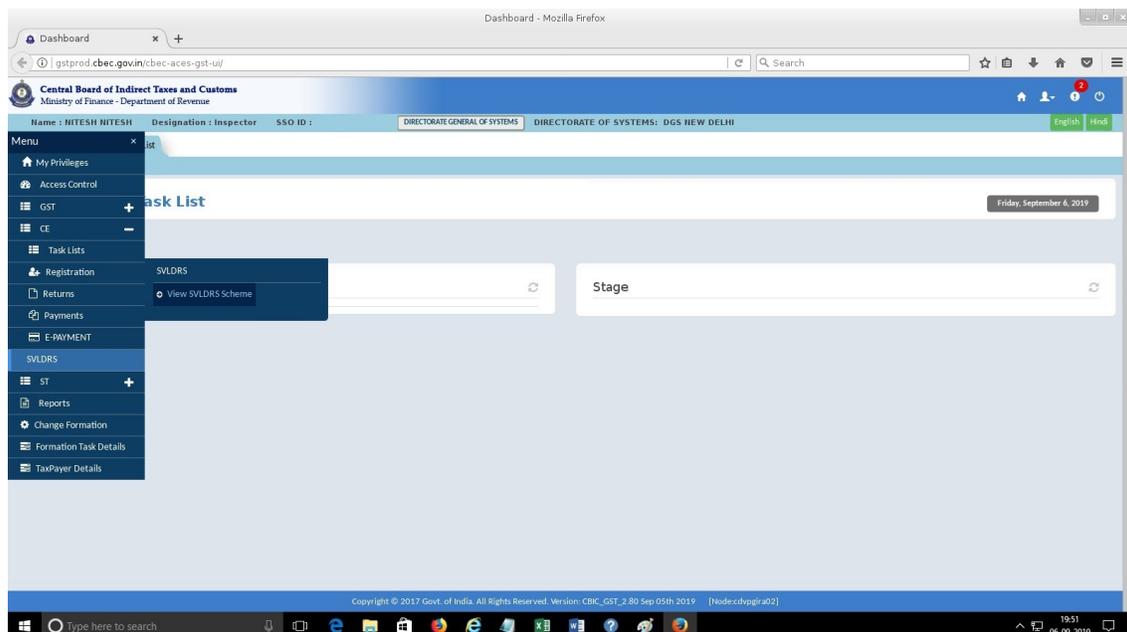
View Submitted Application of SV(LDR) Scheme,2019

Step 4: From the Menu, the tax officer select CE tab or ST tab. By click that the tax officer will see a button SVLDRS and on clicking on the "SVLDRS" , the tax officer select " View SVLDRS Scheme".

CE



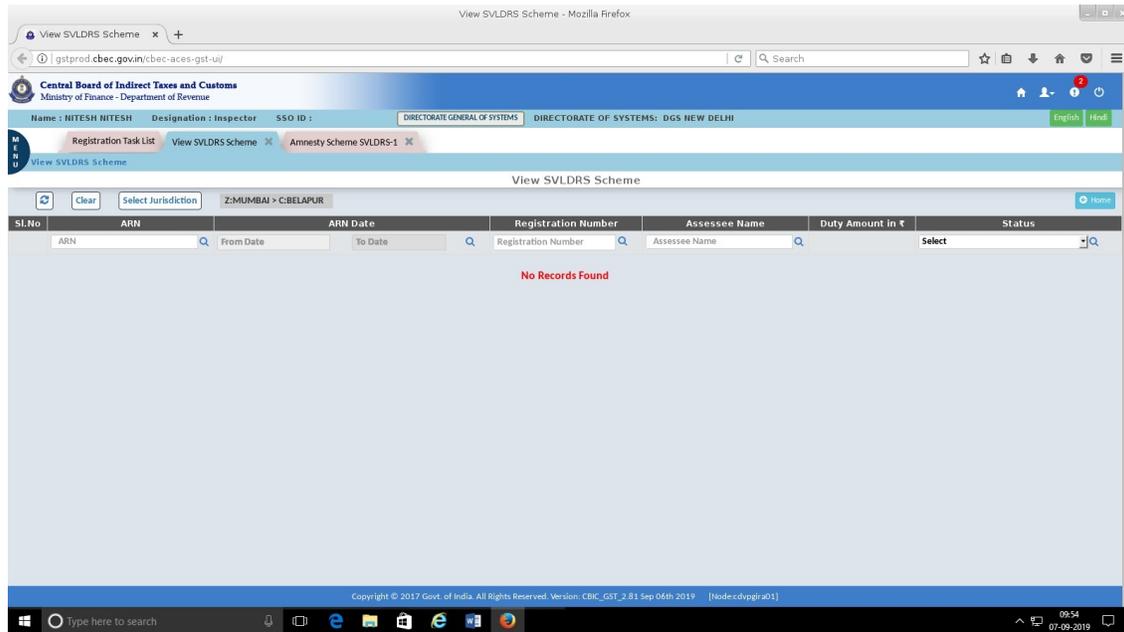
ST :



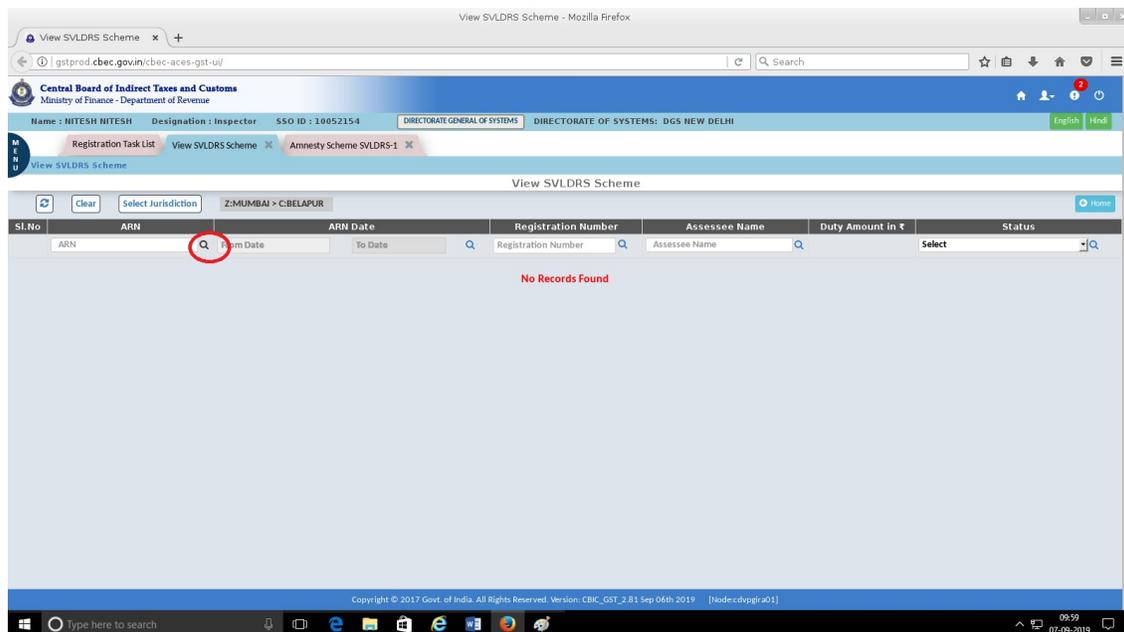
View Submitted Application of SV(LDR) Scheme,2019

Step 5: The tax officer will be shown the screen as below.

Note: In case the tax officer is nominated in more than one designated committee then the tax officer to check his jurisdiction.



Step 6: The tax officer clicks on the "search" icon in the in ARN column.



View Submitted Application of SV(LDR) Scheme,2019

Step 7: The tax officer will be shown list of application submitted to the tax officer's designated committee. The tax officer click on the ARN number from the list.

The screenshot shows the 'View SVLDRS Scheme' interface. At the top, the user is identified as NITESH NITESH, Inspector, Directorate General of Systems, DGS New Delhi. The main content area displays a table of submitted applications. The first record is circled in red.

Sl.No	ARN	ARN Date	Registration Number	Assessee Name	Duty Amount in ₹	Status
1	LD0209190000013	02/09/2019	BAIPD9739CLD001	DG Systems Test Data	0	Submitted
2	LD0409190000082	04/09/2019	BAIPD9739CLD001	DG Systems Test Data	100	Submitted
3	LD0409190					
4	LD0409190					
5	LD0409190					
6	LD0509190					
7	LD0609190					
8	LD0609190					

Showing: 1 - 8 of 8 Records

Step 8: The tax officers will be shown the application details as submitted by the tax payer.

The screenshot shows the 'FORM SVLDRS 1' interface. It displays the following details:

- Name of the Applicant:** DG Systems Test Data
- Address of the Declarant:** kendriya aawas 5384 Arunachal Pradh
- PAN:** BAIPD9739C
- Email ID:** niteshdahiya8890@gmail.com
- Mobile No:** 9467286008
- Reg. No of Main Notice:** BAIPD9739CLD001
- Jurisdiction:**

Application Details

Category	Sub Category	Duty Type
VOLUNTARY DISCLOSURE		ST

Voluntary Disclosure

S No	Description of Goods/ Services	Issue Involved	Period		Details of Duty		Tax Dues less Tax Relief
			From Period	To Period	Duty/Tax/Cess	Amount	
1		Abatement	01/09/2013	06/04/2018	Business exhibition service	0.00	0.00
TOTAL						0.00	0.00
GRAND TOTAL						0.00	0.00

Showing: 1 - 1 of 1 Records